

[Mr. Chairman]

Consolidated Fund of India for the service of the financial year 1955-56 for the purposes of Railways”.

*The motion was adopted.*

**Shri L. B. Shastri :** I \*\*introduce the Bill.

APPROPRIATION (RAILWAYS)  
NO. 3 \* BILL

**The Minister of Railways and Transport (Shri L. B. Shastri) :** I beg to move for leave to introduce a Bill to provide for the authorisation of appropriation of moneys out of the Consolidated Fund of India to meet the amounts spent on certain services for the purposes of Railways during the financial year ended on the 31st day of March, 1951, in excess of the amounts authorised or granted for the said services.

**Mr. Chairman :** The question is :

“That leave be granted to introduce a Bill to provide for the authorisation of appropriation of moneys out of the Consolidated Fund of India to meet the amounts spent on certain services for the purposes of Railways during the financial year ended on the 31st day of March, 1951, in excess of the amounts authorised or granted for the said services.”

*The motion was adopted.*

**Shri L. B. Shastri :** I \*\*introduce the Bill.

APPROPRIATION (RAILWAYS)  
NO. 4\* BILL

**The Minister of Railways and Transport (Shri L. B. Shastri) :** I beg to move for leave to introduce a Bill to provide for the authorisation of appropriation of money out of the Consolidated Fund of India to meet the amounts spent on certain services for the purposes of Railways during the financial year ended on the 31st day of March, 1952, in excess of the amounts authorised or granted for the said services.

**Mr. Chairman :** The question is :

“That leave be granted to introduce a Bill to provide for the

authorisation of appropriation of moneys out of the Consolidated Fund of India to meet the amounts spent on certain services for the purposes of Railways during the financial year ended on the 31st day of March, 1952, in excess of the amounts authorised or granted for the said services”.

*The motion was adopted.*

**Shri L. B. Shastri :** I \*\*introduce the Bill.

APPROPRIATION (RAILWAYS)  
NO. 5 \* BILL

**The Minister of Railways and Transport (Shri L. B. Shastri) :** I beg to move for leave to introduce a Bill to provide for the authorisation of appropriation of moneys out of the Consolidated Fund of India to meet the amounts spent on certain services for the purposes of Railways during the financial year ended on the 31st day of March 1953, in excess of the amounts authorised or granted for the said services.

**Mr. Chairman :** The question is :

“That leave be granted to introduce a Bill to provide for the authorisation of appropriation of moneys out of the Consolidated Fund of India to meet the amounts spent on certain services for the purposes of Railways during the financial year ended on the 31st day of March, 1953, in excess of the amounts authorised or granted for the said services.”

*The motion was adopted.*

**Shri L. B. Shastri :** I introduce\*\* the Bill.

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**The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das) :** On behalf of the Minister of Education, I beg to move :

“That this House concurs in the recommendation of Rajya Sabha that the House do join in the Joint Committee of the Houses on the

\* Published in the Gazette of India Extraordinary, Part, II Section, dated the 12-3-56 pp. 108—115.

\*\* Introduced with the recommendation of the President.